

Form 1 – HARYANA									
List of cases e-filed during the month of January' 2026									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of January' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of January' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of January' 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	Arbitration	4
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
1	Addl. District Judge	Palwal	Sh.Prateek Jain, ADJ, Palwal	15	Commercial Suit	1
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil
1	Ms. Ranjana Aggarwal, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	15	--	--
2	Sh. Yashwinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	23	--	--
3	Sh. Sudeep Goel, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	22	--	--
4	Ms. Diksha Dass Ranga, Civil Judge (Sr. Divn.)	--do--	--	1	--	--
5	Ms. Indu Bala, Addl. Civil Judge (Sr. Divn.)	--do--	--	3	--	--
6	Dr. Karuna Sharma, Addl. Civil Judge, (Sr. Divn.)	--do--	--	23	--	--
7	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	1	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of January' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	CS/85/2023	ADM AGRO VS ATMAN	DEEPAK YADAV	22.08.2023	23.01.2026
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Sukhpreet Singh, AD&SJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	13.01.2026
2	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	CS/8/2024	Hetro Private Ltd Through Sh Harsh Sharma Vs M/s AB Polymer through Amit Bansal & ors	Ms. Preeti Sharma	02.07.2024	-
3	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2024	Sachin Ahlawat Vs Naresh Panwar	Sh. V. S. Rathi	17.12.2024	-
4	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2025	M/s ADS Spirits Pvt Ltd through Yashveer Singh Kadian Assistant General Manager Vs M/s Rahul Anora L-1 Ambala (2022-2023) through its prop Rahul son of Rajkumar	Ms. Somvati Kadian(P),	05-08-2025	05.01.2026
5	Ms. Mona Singh, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/2/2025	Teamasia Technical Textiles Pvt Ltd through its Director Mr Dev Raj Anand Vs Sandeep Goyal Prop M/s Jai Shree Laxmi Ploymers	Baasir Aziz(P),	06-08-2025	08.01.2026
6	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	14.01.2026
7	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Religious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	17.01.2026
8	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2023	M/s Gautam highway Solution Vs M/s Sadbhav Infrastructure Project	Sh. Rajnish Sharma	21.08.2023	17.01.2026
9	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	17.01.2026
10	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/11/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	-
11	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2025	M/S STERIMEDSURGICALS INDIA LIMITED THROUGH SHRI RAGHU KAPOOR Vs M/S PARADISE PLASTICS ENTERPRISES LTD	Mahesh Kumar Advocate(P),	15-02-2025	19.01.2026
12	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2025	M/S SAMARTH REXINES PRIVATE LIMITED THROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S AALISHAN FOOTWEAR	Mahesh Kumar Advocate(P),	18-02-2025	19.01.2026
13	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2025	M/S SAMARTH REXINES PRIVATE LIMITED THROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S SANDHAYA INDUSTRIES	Mahesh Kumar Advocate(P),	18-02-2025	19.01.2026
14	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2025	M/S JINDAL METALS AND ALLOYS LTD THROUGH SHRI RAJEEV RANJAN PATHAK Vs NAZMA MASTER	Manoj Kumar Jha(P),	07-03-2025	23.01.2026
15	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2025	M/S SAMARTH REXINES PVT LTD Vs M/S DESIRE OVERSEAS PVT LTD	Mahesh Kumar Advocate(P),	18-03-2025	-
16	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2025	M/s Ashank Industries Vs Bid Metal and Alloys Private Limited	Sunil Kaushik(P),	11-07-2025	03.01.2026
17	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/7/2025	Ms Chaudhary Industries Vs Prabhat Elastomers PVT LTD	Sunil Kaushik(P),	30-07-2025	08.01.2026
18	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2025	SPINKS INDIA Vs MONATO MICRO FOOTSTEPS PVT LTD	Sunil Kaushik(P),	12-08-2025	-
19	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2025	TEAMASIA TECHNICAL TEXTILES PVT LTD Vs J K SHOES	Sunil Kaushik(P),	22-08-2025	12.01.2026
20	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/10/2025	TEAM ASIA TEXTILE Vs KAMBOJ FOOTWEAR	Sunil Kaushik(P),	22-08-2025	12.01.2026
21	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/11/2025	TEAM ASIA TECHNICAL Vs DAKSH FOOTWEAR	Sunil Kaushik(P),	22-08-2025	12.01.2026
22	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/12/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	-
23	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/13/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs RANGER SHOES THROUGH ITS PROP SUKHENDU SEN GUPTA		13-11-2025	-
24	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/14/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs S S R FOOTWEAR THROUGH ITS PROP SANDEEP GUPTA		14-11-2025	-
25	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/15/2025	KAMAL KUMAR KHERA Vs Smartpaddle Technology Private Limited		21-11-2025	-
26	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/16/2025	Kavita Gupta Vs Euro Press India Pvt Ltd		23-12-2025	27.01.2026

		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
1	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-5-2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	20.01.2026'
2	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff & Sh Ashish Arora, Advocate for defendant no. 1 to 5.	14/09/23	07.01.2026'
3	Sh.Prateek Jain, ADJ, Palwal	Palwal	Commercial Suit-01-2025	CMR Green Technologies Ltd Vs Aplus Rohstoffrecycling GMBH	Advocate- Gulafsha Gupta for Plaintiff	27.11.2025'	14.01.2026'
4	Ms Anjali Jain, CIJD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	26.02.2026 (No date was fixed during this month)
5	Sh.Omesh, CIJD, Palwal	Palwal	CS-468-2025	Anil, Proprietor of Manvi Enterprises Vs IWL India Pvt. Ltd.	Sh. Gyanender Sharma, counsel for plaintiff	18.04.2025'	02.01.2026'
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of January 2026													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	ARB/121/2023	SHIVA VS UNION OF INDIA	MANISH CHAUHAN	6.11.2023		21.01.2026	02 YEARS 02 MONTHS	DISMISSED			
			ARB/56/2024	SUSAJJA VS MCG	VIVEK VERMA	18.03.2024		30.01.2026	01YEAR 10 MONTHS	P/ALLOWED			
			CS/109/2023	JEET ASIA VS ROLJACK	VIKAS BHARDWAJ	19.10.2023		07.01.2026	02 YEARS 02 MONTHS	P/DECREED			
			CS/76/2023	CDR VS CAPL	VED PAL	28.07.2023		14.01.2026	02 YEARS 05 MONTHS	P/DECREED			
			CS/115/2023	SAMAY VS TASHHEE	ASHWINI RAO	09.01.2023		15.01.2026	03 YEARS	DECREED			
			CS/38/2018	PUNIA VS ECO	SANDEEP CHAUDHARY	16.04.2018		27.01.2026	07 YEARS 09 MONTHS	P/DECREED			
			CM/218/2025	GPS VS LARSEN	SH. AMIT	23.04.2025		31.01.2026	09 MONTHS	ALLOWED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Navjeet Klair, AD & SJ, Sirsa	Sirsa	CA-124-2022	M/s Sukhralia BrickVs Arvind Kumar	Sh. KR Taak, Sh. Vijay Kumar Sharma	26.08.22	No	21.01.26	1244	Constested / Dismissed	21.01.26	1	Recovery
2	---do---	Sirsa	CA-103-2024	Arvind Kumar Vs Sukhralia Brick	Sh. Vijay Kumar Sharma, Sh. KR Taak	30.03.24	No	21.01.26	662	Constested / Dismissed	21.01.26	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil